

24/11/84

Hon. D. S. Mishra - AM.
Hon. G. S. Sharma - JM

No reply to the show
cause notice has been
filed. Sri R. G. Padia
for the applicant is
present and heard.

Admit: Sri G. P. Agrawal
has filed his vakalatnama
on behalf of the respondents.
He is allowed to file
reply within a month.
Registry to fix a date
after counter and rejoinder if any
AM has been filed.

By

24/12/84
CP.

Hon. D. K. Agrawal, J.M.
Hon. K. Okayya, A.M.

Dr. R. G. Padia for the
applicant and Sri G. P. Agrawal for
the respondents are present.

In this case the learned
counsel for the applicant has moved
a Misc. Application No. 365/10/70,
accompanied by an affidavit of the
applicant, praying therein that
his original application be
dismissed as not pressed.

This original application
is accordingly dismissed as not-
pressed without any order as to
costs.

12.11.70
M.

A.M.

J.M.

Red Back D.A. filed

Ch. An
16/11/84

16/11/84